RAJYA SABHA

Parliamentary Bulletin

PART-II

Nos.62656-62666] TUESDAY, DECEMBER 20, 2022

No. 62656 *Legislative Section*

Statutory Resolutions

Shrimati Nirmala Sitharaman, Minister of Finance and Corporate Affairs has given a notice of the following Statutory Resolutions which have been admitted:

(i) "In pursuance of Section 147 of the Finance Act, 2002, this House hereby approves of notification No. 25/2022-Central Excise, dated the 31st August, 2022, [G.S.R. 671(E) dated the 31st August, 2022], which seeks to amend the eighth schedule to the Finance Act 2002, in order to revise Special Additional Excise Duty on Aviation Turbine Fuel."

(ii) "In pursuance of Section 8(1) of the Customs Tariff Act, 1975, this House hereby approves of notification No. 49/2022-Customs, dated the 8th September, 2022 [G.S.R. 689(E) dated the 8th September 2022] which seeks to amend the Second Schedule of the Customs Tariff Act, in order to levy Export duty on specified types of rice."

———

No. 62657 *Bill Office*

The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022 (As passed by Lok Sabha)

(Letter No.12016/19/2001-ta(rl)-C&LM-I-Part(2), dated 20th December, 2022 from Shri Arjun Munda, Minister of Tribal Affairs to the Secretary-General, Rajya Sabha)

"The President, having been informed of the subject matter of the proposed Bill 'the Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022' (x x x x), as passed by Lok Sabha, recommends to the House, the consideration of the Bill under article 117(3) of the Constitution".

———

No. 62658 *Committee Co-ordination Section*

Re-constitution of the Committee on Empowerment of Women

The Committee on Empowerment of Women has been re-constituted *w.e.f.* 9th October, 2022 as follows:-

RAJYA SABHA

1. Shrimati Sulata Deo
2. Ms. Sushmita Dev
3. Ms. Indu Bala Goswami
4. Shrimati Jebi Mather Hisham
5. Dr. Fauzia Khan
6. Shrimati S. Phangnon Konyak
7. Shrimati Mahua Maji
8. Ms. Kavita Patidar
9. Dr. Kanimozhi NVN Somu
10. Shrimati Sangeeta Yadav

LOK SABHA

11. Dr. Heena Vijaykumar Gavit
12. Shri Jasbir Singh Gill
13. Ms. Ramya Haridas
14. Prof. Rita Bahuguna Joshi
15. Shrimati Raksha Nikhil Khadse
16. Shrimati Poonamben Hematbhai Maadam
17. Shrimati Jyotsna Charandas Mahant
18. Shrimati Jaskaur Meena
19. Shrimati Queen Oja
20. Shrimati Sharda Anilkumar Patel
21. Shrimati Riti Pathak
22. Shrimati Navnit Ravi Rana
23. Shrimati Satabdi Roy (Banerjee)
24. Shrimati Gomati Sai
25. Shrimati Sarmistha Kumari Sethi
26. Shrimati Sangeeta Kumari Singh Deo
27. Shrimati Geetha Viswanath Vanga
28. Vacant
29. Vacant
30. Vacant

2. Dr. Heena Vijaykumar Gavit has been appointed to be the Chairperson of the Committee.

_____

No. 62659 *Committee Co-ordination Section*

Re-constitution of the Library Committee

The Library Committee has been re-constituted *w.e.f.* 9th October, 2022 as follows:-

RAJYA SABHA

1. Dr. Sikander Kumar
2. Dr. Amar Patnaik
3. Shri Rakesh Sinha

LOK SABHA

4. Shri Nama Nageswara Rao
5. Dr. Venkata Satyavathi Beesetti
6. Shri Jashvantsinh Sumanbhai Bhabhor
7. Shri Hibi Eden
8. Shri Hasnain Masoodi
9. Shri Ramesh Pokhriyal Nishank

2. Shri Nama Nageswara Rao has been appointed to be the Chairperson of the Committee.

_____

No. 62660 *Committee Co-ordination Section*

Result of Election to the National Assisted Reproductive Technology and Surrogacy Board

Ms. Kavita Patidar, Member, Rajya Sabha was declared duly elected on the 20th December, 2022, to be a member of the National Assisted Reproductive Technology and Surrogacy Board.

_____

No. 62661 *M. A. Section*

Local address of Dr. V. Sivadasan, Member of Parliament (Rajya Sabha)

Local address of Dr. V. Sivadasan, M.P. would be as follows:-

Flat no. 138,
South Avenue,
New Delhi-110001.

Members may kindly note for information.

No. 62662 *Conference & Protocol Section*

Birth Anniversary of Chaudhary Charan Singh

On the occasion of the birth anniversary of **Chaudhary Charan Singh**, a function to pay floral tribute to him will be held at **10.30 A.M. on Friday, the 23rd December, 2022** in the **Central Hall, Parliament House.** Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

No.62663 *Library and Reference Unit, LARRDIS*

Display of books during floral tribute ceremony to be held on the occasion of birth anniversary of Chaudhary Charan Singh, former Prime Minister of India in the Central Hall, Parliament House on 23 December 2022

Hon'ble Members are informed that during the floral tribute to be held on the occasion of the birth anniversary of Chaudhary Charan Singh, former Prime Minister of India in the Central Hall, Parliament House on 23 December 2022, books on and by Chaudhary Charan Singh, former Prime Minister of India, available in the Parliament Library will be on display from 9:00 AM to 2:00 PM.

Hon’ble Members are requested to kindly make it convenient to visit the above exhibition/display of books.

No.62664 *Library and Reference Unit, LARRDIS*

Access to Magzter, a cross – platform digital newsstand for all the Members of Parliament

In order to enrich and strengthen the e-resources and to provide a digital platform of newspapers and magazines in Hindi, English, regional and foreign languages to Hon'ble Members of Parliament, Parliament Library has subscribed to Magzter for all the Members of Parliament. This subscription would enable members to online access Hindi, English, regional and foreign languages Newspapers and Periodicals (more than 5000 magazines and newspapers across 40+ categories and 60+ languages). All the Members are being sent an email from the Magzter on their sansad mail id. Hon'ble Members are requested to sign up/sign in using their email address or by downloading the Magzter App from Google Play Store.

Members' Reading Room in Parliament House and the Parliament Library in the Parliament Library Building are being converted into Magzter Smart Reading Zones where the facilities of this platform will be available to all users.

PRIDE would also organise a training session for the same. For any queries kindly contact- *bhavana@magzter.com: +91 9384662287; Parliament Library - 23035071.*

———

No.62665 *Library and Reference Unit, LARRDIS*

Online Access of Newspapers and Periodicals

Hon'ble Members are informed that they may access the online 68 Newspapers and 94 Periodicals at the website of Parliament Library, http://parliamentlibraryindia.nic.in/ under the heading 'Newspapers' and 'Periodicals' respectively.

i) The newspapers may be accessed by the following path:-
parliamentlibraryindia.nic.in
↓
Newspapers

ii) The periodicals may be accessed by the following path:-
parliamentlibraryindia.nic.in

↓

Periodicals

Hon'ble Members may contact at Tel. nos. 011-23035071 and 23034295 for any assistance.

———

No.62666 *Library and Reference Unit, LARRDIS*

Access to e-journals through J-Gate Informatics

Hon'ble Members are informed that Parliament Library has subscribed to one of the most comprehensive online database known as the J-Gate which makes around 60,000 indexed journals accessible. The Path to access this database is:

i)within the Parliament premises: parliamentlibraryindia.nic.in→ E-Resources→ Online Searches through J- Gate

ii)outside the Parliament premises: parliamentlibraryindia.nic.in→ E-Resources→Online Searches through J-Gate→USER ID-xxxxxxxx→PASSWORD- xxxxxxxx

The user ID and password *w.r.t* the above are sent through SMS to the sitting and ex Members.

Hon'ble Members may contact at Tel. nos. 011-23035071 and 011-23034295 for any assistance.

P. C. MODY,
Secretary-General